

COURT - II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 197 of 2010 &  
IA No. 276 & 277 of 2010

Dated: 23<sup>rd</sup> May, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Solapur Bioenergy Systems (P) Ltd. ... Appellant (s)

Versus

Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Snehal

Counsel for the Respondent(s): Mr. Samir Malik for R-2  
Mr. Buddy A Ranganadhan for R-1

ORDER

Learned Counsel for Respondent No. 2 seeks some time to file reply. He is permitted to do so on or before 01.07.2011 after serving copy on the other side.

Post the matter for hearing on 05.07.2011. In the meantime, appellant is at liberty to file rejoinder, if any.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

PK/rkt